

of ragging specific offences are committed. The universities and other educational institutions are also being asked to amend their Ordinances/Regulations to outlaw ragging and treat those participating in it as guilty of 'gross misconduct' so that the penalty of rustication or removal from the roll of the universities could be imposed on the offenders. Central Government has no information as to specific prohibition of ragging imposed by any State through legislation.

Government is of the view that the provisions of law under the Indian Penal Code are sufficient and adequate to take care of the aggravated forms of ragging under Sections 302, 304 (A), 307, 324, 325, 326, 339, 340, 341, 342, 343, 349, 350, 351, 352, 353, 357, 358, 376, 377, 383, 509 and 511. What is needed is unhesitating use of these normal provisions of law as and when the need arises.

Expansion and Maintenance of N.H.S.

177. SHRI MUKHTAR ANIS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the funds available for repair, maintenance of national highways, their widening and construction of additional highways for 1996-97;

(b) demand received from various States, State-wise for 1996-97;

(c) the allocation of funds, State-wise for 1996-97; and

(d) brief particulars of programme of action for 1996-97, State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The funds available for Maintenance & Repairs of National Highways during 1996-97 are Rs. 322 crores. The funds available for development of National Highways including widening and construction of additional highways are Rs. 739.64 crores.

(b) and (c) The funds made available for Maintenance & Repairs of National Highways are of the order of 55 to 60 per cent of the requirements as per the approved norms. Due to severe constraint of resources, the funds available for developmental works are also much less than the requirements. The Statewise allocation of funds for maintenance/developmental works of National Highways for the year 1996-97 are given in the Statement-I.

(d) The Statewise programme of developmental works for the year 1996-97 is as per the Statement-II. Maintenance and Repairs being a non-planned activity, no specific programme is drawn and the works are taken up as per the availability of funds and the exigencies of repair requirements.

Statement-I

(Rs. in lakhs)

Sl. No.	Name of State/UT	NH (D)	EAP	Total NH (D) & EAP	M & R
1	2	3	4	5	6
1.	Andhra Pradesh	2100.00	1600.00	3700.00	3054.34
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00
3.	Assam	1700.00	0.00	1700.00	1505.87
4.	Bihar	1400.00	100.00	1500.00	2026.95
5.	Chandigarh	24.00	0.00	24.00	39.00
6.	Delhi	400.00	0.00	400.00	181.00
7.	Goa	700.00	0.00	700.00	201.36
8.	Gujarat	2800.00	0.00	2800.00	1764.50
9.	Haryana	800.00	7100.00	7900.00	702.24
10.	Himachal Pradesh	1200.00	0.00	1200.00	1110.00
11.	Jammu and Kashmir	100.00	0.00	100.00	97.37

1	2	3	4	5	6
12.	Karnataka	1900.00	1400.00	3300.00	1939.80
13.	Kerala	2500.00	2500.00	5000.00	810.27
14.	Madhya Pradesh	1000.00	20.00	1020.00	2303.72
15.	Maharashtra	1900.00	20.00	1920.00	2733.04
16.	Manipur	360.00	0.00	360.00	193.00
17.	Meghalaya	900.00	0.00	900.00	440.70
18.	Mizoram	0.00	0.00	0.00	0.00
19.	Nagaland	10.00	0.00	10.00	12.00
20.	Orissa	1700.00	3810.00	5510.00	1556.73
21.	Pondicherry	50.00	0.00	50.00	28.88
22.	Punjab	1200.00	4600.00	5800.00	1000.13
23.	Rajasthan	1800.00	2400.00	4200.00	2029.08
24.	Sikkim	0.00	0.00	0.00	0.00
25.	Tamil Nadu	1905.00	0.00	1905.00	2022.66
26.	Tripura	0.00	0.00	0.00	0.00
27.	Uttar Pradesh	3900.00	3710.00	7610.00	2793.40
28.	West Bengal	3400.00	10.00	3410.00	1452.68
29.	Joggigappa Bridge	2790.00	0.00	2790.00	0.00
30.	Ministry	25.00	4430.00	4455.00	0.00
31.	BRDB	5300.00	0.00	5300.00	0.00
32.	NHAJ	0.00	2400.00	2400.00	0.00
		41864.00	34100.00	75964.00	29999.52

Statement-II

(Rs. in crores)

S. No.	Name of State/UT	Normal			Externally Aided Project	Grand Total
		Road Works	Bridge Works	Total		
1	2	3	4	5	6	7
1.	Andhra Pradesh	16.20	8.25	24.45	350.00	374.45
2.	Assam	18.00	8.50	26.50	—	26.50
3.	Bihar	21.50	7.10	28.60	—	28.60
4.	Chandigarh	0.10	—	0.10	—	0.10
5.	Delhi	6.50	5.25	11.75	—	11.75

1	2	3	4	5	6	7
6.	Goa	8.00	6.25	14.25	—	14.25
7.	Gujarat	21.35	7.25	28.60	—	28.60
8.	Haryana	9.50	6.00	15.50	—	15.50
9.	Himachal Pradesh	13.80	6.50	20.30	—	20.30
10.	Jammu & Kashmir	0.50	—	0.50	—	0.50
11.	Karnataka	41.50	1.25	42.75	—	42.75
12.	Kerala	18.00	5.30	23.30	—	23.30
13.	Madhya Pradesh	21.50	12.00	33.50	—	33.50
14.	Maharashtra	15.00	8.50	23.50	—	23.50
15.	Manipur	8.50	7.00	15.50	—	15.50
16.	Meghalaya	7.00	6.80	13.80	—	13.80
17.	Nagaland	0.50	—	0.50	—	0.50
18.	Orissa	20.00	4.00	24.00	250.00	274.00
19.	Pondicherry	2.00	—	2.00	—	2.00
20.	Punjab	10.00	12.55	22.55	—	22.55
21.	Rajasthan	19.30	5.45	24.75	—	24.75
22.	Tamil Nadu	21.00	5.50	26.50	—	26.50
23.	Uttar Pradesh	21.00	5.25	26.25	100.00	126.25
24.	West Bengal	18.00	6.00	24.00	—	24.00
Total		338.75	134.70	473.45	700.00	1173.45

Add for conducting
Studies relating to
transportation and
Planning, Feasibility Studies.

— — — — — 10.00
Total : Rs. 1183.45 crore

Grand Total : Rs. 1184.00 crore

Population Explosion

178. SHRI CHAMAN LAL GUPTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the amount provided/spent in each State/Union Territory during the Eighth Five Year plan and the percentage of targets achieved and the impact thereof in checking the population explosion under the family welfare programmes;

(b) whether there are certain states where some elements are opposed to the family welfare schemes;

(c) if so, the details thereof and the reasons therefor;

(d) whether in Kashmir Valley the terrorists and fundamentalists have banned the Government sponsored Family Welfare Schemes; and

(e) if so, since when the ban has been imposed on implementation of these schemes; the amount spent during the last three years in Kashmir Valley and the targets achieved every year ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) A Statement indicating State-U.T. wise amount provided during 8th Plan period is attached. The main eighth plan goals and achievements are given below :